Rajya Sabha Unstarred Question No. 54 on 15th July, 1991.

Delhi - One (BPC)

U.P. - Two (HPC/BPC)

## New tourism plans

942. SHRI R. T. GOPALAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Central Government have drawn up any new tourism plans for the current year; and
  - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MAD-HAV RAO SCINDIA): (a) and (b) The Ministry of Tourism has prepared its Annual Plan for the year 1991-92 which include schemes for strengthening of tourism infrastructure marketing and publicity, manpower and institutional development etc.

## Royalty on coal

943. SHRI R. T. GOPALAN: Will the Minister of COAL be pleased to state:

- (a) the estimated production of coal during 1990-91, State-wise;
- (b) the rate of royalty in force during the year and when it was last revised and
  - (i) Group I Coals:
  - (a) Coking Coal Steel Grade I Steel Grade II
    Washery Grade I
- (b) Hand picked coal produced in Assam, Arunachal Pradesh, J Seven rupees per tonne. Meghalaya and Nagaland.
- (ii) Group II Coals:

(c) the actual amount paid to Tamil Nadu on account of royalty during the last three years, yearwise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) State-wise production of coal during 1990-91 is given as under:—

(Fig. in million tonnes)
(Provisional)

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Name of the State				F	Coal Production	
1.	Andhra Prade	sh	•	•	17.708	
2.	Assam .				0.678	
3.	J & K .				0.015	
4.	Madhya Prade	sh			65.361	
5.	Maharashtra				16.848	
6.	Orissa .				16.212	
7.	Uttar Pradesh				10.320	
8.	Bihar .		•		67.488	
9.	West Bengal			•	17.002	
7	TOTAL (ALL INDI	A)*			211.632	

\*Does not include production in unorganised mines in Meghalaya.

(b) The rates of royalty on coal were last revised on the 12th February, 1981. The rates of royalty in force during the year are as under:-

- (a) Coking Coal Washery Grade II Coking Coal Washery Grade III
- (b) Semi-coking coal Grade I Semi-coking Coal Grade II
- (c) Non-coking coal Grade A Non-coking coal Grade B
- (d) Ungraded R.O.M. Coal produced in Assam, Arunachal Pradesh, Meghalaya and Nagaland
- (iii) Group III Coals: ]
- (a) Coking Coal Washery Grade IV
- (b) Non-coking Coal Grade C
- (iv) Group IV Coals:

Non-coking coal Grade IV Non-coking coal Grade E

(v) Group V Coals:

Non-coking Coal Grade F Non-coking Coal Grade G

(vi) Group VI Coals:

Coal produced in Andhra Pradesh (Singareni Collier ies Company Ltd.)

(c) Levy of royalty on Lignite was notified for the first time with effect from 27-6-90. The rate of royalty has been stipulated as Rs. 2.50 per tonne as applicable to non-coking coal Grade 'F' and 'G' under Group V Coals. The royalty paid by Neyveli Lignite Corporation during the last three years was as under:-

1988-89 . . . Nil 1989-90 . . . Nil 1990-91 . . . \*Rs. 226 Lakhs (from 23-6-90 to 31-3-91)

\*This amount includes Rs. 2.63 lakhs relating to quantity of lignite produced in March, 1991 and actually paid in April, 1991.

## Grounding of Westland helicopters

944. SHRI KRISHAN LAL SHAR-MA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the fleet of Westland helicopters was grounded a number of times during the past years;

Six rupees and fifty paise per tonne.

to Questions

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Five rupees & fifty paise per per tonne.

Four rupees and thirty paise per tonne.

Two rupees and fifty paise per tonne.

Five rupees per tonne.

- (b) if so, the details thereof and the reasons therefor:
- (c) whether it is also a fact that grounding of these helicopters is linked with the report of a sub-committee of the Ministry which concluded that it would be highly uneconomical to operate the Westland helicopters on commercial basis; and
- (d) if so, the remedial measures taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) Following an accident at Juhu, Bombay, the fleet was first grounded on December 21, 1989. It was reinducted in September, 1990 after the Hussainy Committee submitted its report. The fleet was grounded again on 9th February, 1991 in the light of the report of the sub-committee appointed by the Director General of Civil Aviation.
  - (c) Yes, Sir.